

**DIVISION BENCH**

**ITEM NO.118**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.282/2023 IN CP (IB) No.118/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>M/S DEHRADUN INTEGRATED<br/>ARENA LTD</b> |
| <b>UNDER SECTION</b>       | <b>10 IBC (RESOLUTION PLAN<br/>APPROVED)</b> |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 28<sup>th</sup> May, 2024.

**-Sd-  
(Court Officer)**

**24<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*